

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 250/MP/2019

Subject : Petition under Section 79(1)(b) and (f) of the Electricity Act, 2003 for recall of the order dated 12th April, 2019 passed by the Commission in Petition No. 374/MP/2018 granting approval to the Supplementary Agreements (two) dated 5.12.2018

Petitioner : Gujarat Urja Vikas Nigam Limited (GUVNL)

Respondents : Adani Power (Mundra) Limited (APMuL) and Government of Gujarat.

Date of Hearing : 14.1.2020

Coram : Shri P. K. Pujari, Chairperson
Dr. M. K. Iyer, Member
Shri I. S. Jha, Member

Parties Present : Shri M. G. Ramachandran, Sr. Advocate, GUVNL
Shri Shubham Arya, Advocate, GUVNL
Shri K. P. Jangid, GUVNL
Shri S. K. Nair, GUVNL
Shri Anand Ganesan, Advocate, Govt. of Gujarat
Shri Aditya, Advocate, Govt. of Gujarat
Shri Amit Kapur, Advocate, APMuL
Ms. Poonam Verma, Advocate, APMuL
Shri Sidhant Kaushik, Advocate, APMuL
Ms. Adishree Chakraborty, Advocate, APMuL
Shri Mehul Rupera, APMuL
Shri Malav Deliwala, APMuL

Record of Proceedings

Learned counsel for the Government of Gujarat requested for short accommodation due to non-availability of arguing senior counsel in the matter.

2. Learned counsel appearing on behalf of Shri Ravi Shankar Kapoor submitted that during the proceedings of the Petition No. 374/MP/2018, the Commission did not allow to Shri Ravi Shankar Kapoor to be impleaded as Respondent therein. However, the Commission allowed him to make his submissions on the issues raised. Learned counsel requested to grant similar dispensation in the present case and sought permission to file its submission in the present matter during the course of the day. The request was allowed by the Commission.

3. Learned senior counsel for the Petitioner advanced his extensive arguments in support of his contentions. However, due to paucity of time, learned senior counsel could not complete his arguments.



4. The Petition shall be listed for hearing in due course for which separate notice shall be issued.

By order of the Commission

**Sd/-
(T.D. Pant)
Deputy Chief (Law)**

